

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:359
ANSWERED ON:26.02.2013
NAXAL ATTACK IN LATEHAR
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of Central Para-Military Forces personnel killed in ambush by naxalites in Latehar district of Jharkhand recently and the details of ex-gratia announced and paid to the next of kin of the victims;
- (b) whether Pakistan manufactured arms and ammunitions have been recovered from the site of the attack in Jharkhand;
- (c) if so, the details thereof;
- (d) whether the Government has taken steps to check naxalite-Pakistan nexus in view of recovery of Pakistani ammunitions there; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): An incident of exchange of fire took place between the CPI(Maoist) cadres and Central Reserve Police Force (CRPF)/ Jharkhand Police personnel near Katia, PS Barwadih, district Latehar, Jharkhand on 07 January, 2013 in which 11 Security force personnel (10 CRPF personnel & 01 State Police personnel) were killed. The next of kin of all the 10 CRPF personnel killed in the incident have been sanctioned / paid Ex-gratia lumpsum compensation of Rs 15 lakh each. The State Governments also have their own policies for payment of ex-gratia to the families of security personnel killed in naxal attacks.

(b) & (c): No, Madam.

(d) & (e): Does not arise.